

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2532
TO BE ANSWERED ON 20TH DECEMBER, 2021**

Subsidy on domestic gas

2532 **Shri K. Somaprasad:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government is aware that subsidy for domestic gas is pending since April, 2020, if so, the details thereof;
- (b) whether Government has any plan to restore the subsidy scheme and distribute the arrear of subsidy from April, 2020 onwards, if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (c): The prices of petroleum products in the country are linked to the price of respective products in the international market. However, the Government continues to modulate the effective price to consumer for Subsidized Domestic LPG. The subsidy on the product increases/ decreases with the increase/ decrease in the product price in international market and decision of Government on subsidy. The whole cycle of settlement of subsidy in bank account of customer normally takes around 2-3 working days. The subsidy is paid to consumers by Oil Marketing Companies (OMCs) and the same is reimbursed by Government to OMCs on monthly basis.

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